

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5168

ANSWERED ON:05.09.2011

CONSTRUCTION OF HOSTELS FOR SC STUDENTS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Ajmal Shri Badruddin; Dharmshi Shri Babar Gajanan; Dhurve Jyoti; Kishor Shri Kamal; Pratapsinh Shri Chauhan Prabhatsinh; Singh Shri Bhupendra; Yadav Shri Dharmendra

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposes to give financial assistance to various States for construction of hostels for boy and girl students belonging to Scheduled Castes under Babu Jagjivan Ram Chhatravas Yojana;

(b) if so, the details thereof, State-wise;

(c) the details of funding pattern under the said scheme; and

(d) the time by which all pending proposals are likely to be given approval by the Government alongwith the reasons for pendency?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) & (b): Yes Sir. Central Assistance is released to various States for construction of hostels for SC boy and girl students, on the basis of complete proposals received from them, subject to availability of funds. An allocation of Rs.145.00 crore has been made under the Scheme for the year 2011-12. A Statement showing State-wise Central assistance released to the States/UTs during 2010-11 is annexed.

(c): Admissible funding pattern under the Scheme is as follows:

Hostels for Extent of maximum permissible Central Assistance to:

State Govt./ UT Adms.	Central Univer- sities/institutions expansion of existing hostel facilities only)	State Univer- sities/institu-	Non Governmental Organisations (for
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SC Boys	50%	for 90%	45%	45%
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State Govts.

100% for
UT Adms.

SC Girls	100%	100%	100%	90%
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(d): The Proposals of States, complete in all respects, are processed and approved within the same financial year, subject to availability of funds.